

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. I.A. 5146/2023

In

C.P.(IB)-888(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2024**

NAME OF THE PARTIES: Praveen Mangilal Jain

V/s.

Nec Electromech (India) Private Limited.

Appearance

For Applicant : None appeared

For Respondent :None appeared

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appears. In the interest of justice, list on **23.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)